

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-207**  
IB-725/ND/2020  
New IA/4257/2020

**IN THE MATTER OF:**

ICICI Bank Ltd.

**Vs.**

Dehradun Highways Project Limited

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code

Order delivered on 09.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Aproov Agarwal,

For the Respondent

: Mr. Abhishek Anand and Mr. Kunal Godhwani IRP

**ORDER**

This is the report filed by the IRP regarding the constitution of CoC. The same is taken on record.

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**